As per the information available from the State Government, the number of foreign tourists who visited Rajasthan during 1989 and upto April 1990, are as given below:

1989	number 414, 572
1990	147, 511
(upto April)	

Arrivals for the later months and State-wise estimates of foreign ex. change earnings are not available.

(b) The measures initiated by the Government to provide more facilities for the foreign tourists visiting India include liberalisation of charter policy, introduction of multi-entry visas for a period of 5 years, provision for the payment of visa fees by cheques | credit cards, mprovement of tourist facilitation, relaxation of rules regarding restricted area pemits, up-gradation of tourism infarstructural facilities, creation of money changing facilities in hotels and other establishments, etc. The year 1991 has also been declared as "India Tourism Year" to improve the image of India, as a holiday destination.

(c) No, Sir.

Implementation of DRDA in Pondi-cherry

1079. SHRI V. NARAYANASAMY: Will the Minister of AGRICULTURE be pleased to state:

- (a)' whether it is a fact that the DRDA programme implementation in Pondicherry has not reached the required target in the first half of the year 1990-91 and thereby the employment opportunities to be provided to the rural people are much affected; and
- (by If so, what steps Government kre trading to achieve the target under DRDA in Pondicherry?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE-LOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHA DUR SINGH): (a) and (b) As against the Integrated Rural Development Programme (IRDP) target of 40 per cent for April-September 1990, physical and financial achievement of Pondicherry during the period were 8. 37 per cent and 21. 06 per cent res-

The Government of India have written to the Union Territory Administration pointing out unsatisfactory performance of IRDP in Pondicherry, and have urged the U. T. Administration to take immediate steps for ensuring fulfilment of targets during the current year.

Setting up of Co-operative Sugar Factory in Pondicherry

1080. SHRI V. NARAYANASAMY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether it is a fact that Pondicherry Government have applied for the licence to set up a Cooperative Sugar Factory in the Karaikal region?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUS-SAIN): No. Sir.

Disposal and development of Nazal lands in Delhi by Delhi Development Authority

1081. SHRI KRISHNA KUMAR BIRLA; the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in January 1990 the Delhi Development Authority changed the criterian laid down for disposal and development of Nazul land rules 1981 without any proper amendment allegedly to favour, certain housing societies;
- (b) whether it is als₀ a fact that Delhi Development Authority has also been offering land to the sorieties which were declared defunct in 1989;